

Annexure-3

Name of the corporate debtor: Saisons Trade & Industry Private Limited; Date of commencement of CIRP 20-04-2022 List of creditors as on 16th July, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amounts in Rs.

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	THE ZOROASTRIAN CO-OPERATIVE BANK LTD	07-05-2022	19,16,21,343	19,16,21,342	Financial Creditor	19,16,21,342			18.89%	-	-	-	-	
2	IDBI BANK LTD	05-05-2022	5,99,39,705	5,99,39,705	Financial Creditor	5,99,39,705			5.91%	-	-	-	-	
3	THE SOUTH INDIAN BANK LTD	07-05-2022	15,88,90,986	15,83,05,365	Financial Creditor	15,83,05,365			15.60%	-	-	5,85,622	-	
4	BANK OF BARODA	06-05-2022	48,12,76,235	48,04,80,807	Financial Creditor	48,04,80,807			47.36%	-	-	-	7,95,428	
5	DBS BANK INDIA LTD	07-05-2022	9,77,81,828	9,77,81,828	Financial Creditor	9,77,81,828			9.64%	-	-	-	-	
6	FULLERTON INDIA CREDIT COMPANY LTD	06-06-2022	2,66,82,881	2,64,07,869	Financial Creditor	2,64,07,869			2.60%	-	-	2,75,012	-	

*The Financial Creditors and Claims is subject to further verification of related party status of the claimants from the perspective of the Insolvency and Bankruptcy Code, 2016.

*The Financial Creditors and the amount of admitted claims is subject to further verification of documents/books of the Corporate Debtor. Since, as on date the RP has not been able to get the control and custody of books of accounts of the Corporate Debtor and accordingly an application under Section 19 of the Insolvency and Bankruptcy Code, 2016 has being filed before the Hon'ble Tribunal.